

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 111(ND)/2016  
RT No.150/Chd/Hry/2017**

M/s Atlas Cycles (Haryana) Ltd. ....Petitioner

Present: Mr. S.P. Singh Chawla, Advocate petitioner.

As per office report the compliance by way of affidavit dated 04.07.2017 has been filed by the Petitioner-Company. Learned counsel for Petitioner-Company submits that all the outstanding amounts shall be cleared by 20.07.2017. List the matter on 28.07.2017 to file compliance report.

*—Sd/-*  
(Justice R.P. Nagrath)  
Member (Judicial)

✓ July 05, 2017  
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